## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1419/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES:

Iresco Electricals Pvt. Ltd.

V/s

D. S. Kulkarni Developers Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1 CAS Roghwath for the BROSH

2 Pranau Sumpat a/w Yas & Chehchi Adv. for Financial a/w Shayan Dosgupta Creditor 46 Khaitan 4 Co.

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## **ORDER**

## CP No.1419/ I&BP/NCLT/MB/MAH/2017

At request of the Corporate Debtor, this Bench considering a last opportunity to the Corporate Debtor to take adjournment, list this matter for hearing on 7.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)